



Fair Competition  
For Greater Good

भारतीय प्रतिस्पर्धा आयोग

COMPETITION COMMISSION OF INDIA

Office Block-1, 9<sup>th</sup> Floor

Kidwai Nagar (East), New Delhi – 110 0 23

Tel: 011-24664100, Fax: 011-20815022

No. A-12011/3/2026-HR

Dated: 23<sup>rd</sup> February, 2026

**OFFICE MEMORANDUM**

Subject: Filling up of the post of Director General in the Competition Commission of India on deputation basis.

The Competition Commission of India (the Commission) invites applications from eligible Officers of the Central Government or State Governments for appointment to the post of Director General in the Commission on deputation on foreign service terms basis. The details of the post, along with eligibility criteria prescribed for the post are given in **Annexure-I**.

2. The person to be appointed as Director General should be a person of integrity and outstanding ability and who have experience in investigation, and knowledge of accountancy, management, business, public administration, international trade, law or economics.

3. The period of deputation including the period of deputation in the same or some other organisation/department of the Central/State Government shall not ordinarily exceed three years and would be governed by the terms and conditions prescribed by the Department of Personnel and Training, Government of India, vide O.M. No.6/8/2009-Estt. (Pay II) dated 17.06.2010, as amended from time to time as well as by the GoI Notification No. GSR 338 (E) dated 15.05.2009 regarding conditions of service of DG, CCI and other Officers in that office. The maximum age limit for appointment to the post on deputation basis shall be 'not exceeding fifty eight years' on the closing date of receipt of application in the Commission.

4. The prescribed age limit and other eligibility conditions (as per Annexure-I) should be fulfilled by the applicants as on the closing date and time prescribed for receipt of applications in CCI.

5. Apart from basic pay, the post carries DA, HRA and Transport Allowance etc. as per the rates applicable to the Central Government employees from time to time. The fixation of pay/deputation (duty) allowance shall be governed by instructions issued by DOP&T from time to time. Medical reimbursement is admissible as per the CCI service rules. This is in lieu of CGHS benefits, which are not admissible to the officers of the office of DG, CCI. The DG's office in CCI is an eligible office for allotment/retention of Govt. accommodation from General Pool.

6. Applications in the prescribed pro-forma as per **Annexure-II**, complete in all respects, of eligible and willing candidates whose services can be spared immediately on selection may be forwarded through proper channel with all necessary documents i.e. Cadre Clearance, Vigilance Clearance, Integrity Certificate duly signed by an officer not below the rank of Deputy Secretary to the GOI as per page 4 of Annexure-II, along with attested copies of upto-to-date APARs of last five years, so as to reach the Joint Director (HR), Competition Commission of India, 9<sup>th</sup> Floor, Office Block-1, Kidwai Nagar (East), New Delhi-110023 latest by **20<sup>th</sup> April, 2026 (5:00 P.M.)**.

7. It is clarified that any form of conditional forwarding from the employer or applications received without the prescribed documents and Certificate from the Employer shall be summarily rejected. Applications which are received after the prescribed date and time i.e. **20<sup>th</sup> April, 2026 (5:00 P.M.)** will not be considered.

8. The Commission takes no responsibility for any delay in receipt of application or loss thereof in postal transit. Therefore, the applicants must ensure that their application, complete in all respects, should reach CCI through proper channel by the last date and time prescribed for receipt of applications.

9. Canvassing in any form will disqualify the candidate.

10. No TA/DA shall be payable in case a candidate is called for an interaction with the Selection Committee constituted for the said post.

11. The Commission reserves the right not to fill up the above vacancy.

12. This may kindly be given wide publicity.



[Ramesh Chand]  
Joint Director  
HR Division

Encl: As above.

To,

1. The Secretary, Ministry of Corporate Affairs, 3<sup>rd</sup> Floor, Kartavya Bhawan-01, Man Singh Road, New Delhi.

2. The Establishment Officer & Additional Secretary, Department of Personnel and Training, 31039, Kartavya Bhawan – 03, New Delhi - *with the request to kindly get this O.M. placed on the DOPT website for giving it wide publicity.*

3. The Director (CS-I), Department of Personnel & Training, Lok Nayak Bhawan, Khan Market, New Delhi-110003 - *with the request to get this O.M. placed on the DOPT's website for giving it wide publicity.*

4. All the Ministries/Departments of the Govt. of India/State Govts./Union Territories as per list.

ANNEXURE-I

Eligibility criteria for appointment to the post of Director General in the Competition Commission of India on deputation basis

Name of Post and Pay Scale	Eligibility criteria
Director General  Level 15 (Rs.1,82,200-2,24,100) of Pay Matrix	Officers of the Central Government or State Government:  (a) (i) holding analogous post on regular basis; or  (ii) with three years regular service in the post in Pay Level-14 (Rs.1,44,200-2,18,200) in the pay matrix or equivalent; and  (b) should be persons of integrity and outstanding ability and who have experience in investigation, and knowledge of accountancy, management, business, public administration, international trade, law or economics.



**ANNEXURE – II**

**FORMAT OF APPLICATION FOR THE POST OF  
DIRECTOR GENERAL IN THE COMPETITION  
COMMISSION OF INDIA**

Copy of passport size  
photograph to be  
pasted here

1.	Name in Full (IN BLOCK LETTERS)	
2.	Post applied for	<b>Director General</b>
3.	Date of Birth (DD/MM/YYYY)	
4.	Date of superannuation (DD/MM/YYYY)	
5.	Service to which the applicant belongs, indicating the batch in case of organized service	
6.	Status of your present employer: (Please specify whether Central Government/ State Government)	
7.	Initial date of appointment in Government service	
8.	Office address with Telephone No. & email	
9.	Residential Address with Telephone No.	
10.	Name of present post held on regular basis:  Pay Matrix Level /Pay scale of the post: Present Basic Pay:  Date from which present post is held on regular basis:	

11.	Educational Qualifications (Graduation onwards):					
	Exam Passed	Name of University / Institute / Board	Year of Passing	Duration of Course	Subjects	Percentage of Marks (Mention Distinction, if any)
12.	Please state clearly whether in the light of entries made below, you meet the requisite eligibility conditions required for the post			Yes/No		
13.	Details of employment (in chronological order). If needed, enclose a separate sheet duly authenticated by your signature in the format given below:					
	Name of Office/ Instt./ Organisations	Post Held (Designation)	Period of service from to	Nature of Appointment (whether Regular / Ad-hoc /Deputation)	Pay Matrix Level/ Pay scale of the post held#	Nature of Duties/ Work handled
14.	Details of the requisite experience in chronological order, Experience in Investigation, and knowledge of Accountancy, Management, Business, Public Administration, International Trade, Law or Economics.(Mention the name of the Economic Laws etc. & specify number of years of such experience):					

15.	Nature of present employment (i.e. Permanent / Ad-hoc / Temporary)	
16.	In case the present employment is held on deputation, please state: a) The date of initial appointment: b) Period of appointment with address: c) Name of the parent office/Deptt.:	
17.	Details of training undergone:	
18.	Any other information that the applicant wants to furnish:	
19.	Please state briefly how you find yourself best suitable for the post applied for:	

# Applicants not holding the post in the new Pay Matrix Pay scales/Pay Band & Grade Pay pertaining to Central Government should indicate the equivalence of their pay scale vis-à-vis the Central Government's pay scales and also furnish supporting documents in this regard.

I have carefully gone through the vacancy circular / advertisement and I am well aware that the Curriculum Vitae duly supported by documents submitted by me will also be assessed by the Selection Committee at the time of selection for the post. It is also certified that the information furnished above is correct and true to the best of my knowledge. In the event of my selection, I shall abide by the terms and conditions of service attached to the post.

(Signature) \_\_\_\_\_

Name: \_\_\_\_\_

Place:

Date:

(Certificate to be furnished by the Employer/Head of Office/ Forwarding Authority)

Certified that the information/details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses *educational qualifications* and *experience* mentioned in vacancy circular. If selected, he/she will be relieved immediately.

2. It is also certified:-

- (i) That there is no vigilance / disciplinary case or criminal case pending or contemplated against Shri / Smt./Ms.\_\_\_\_\_.
- (ii) That his / her integrity is certified.
- (iii) That his / her CR / APAR dossier in original is enclosed / photocopies of the ACRs/APAR for the last five years duly attested by an officer of the rank of Under Secretary to the Govt. of India or above, are enclosed.
- (iv) That no major / minor penalty has been imposed on him / her during the last ten years or A list of major / minor penalties imposed on him / her during the last ten years is enclosed (as the case may be).
- (v) That the cadre controlling authority has no objection to the consideration of the applicant for the post mentioned in this advertisement.

Signature\_\_\_\_\_

Name and Designation\_\_\_\_\_

Tel. No.\_\_\_\_\_

Office Seal\_\_\_\_\_

Place:

Date:

List of enclosures:

- 1.
- 2.
- 3.
- 4.
- 5.

